

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 264/GT/2014**

**Coram:**

**Shri Gireesh B. Pradhan, Chairperson  
Shri A.K.Singhal, Member  
Shri A. S. Bakshi, Member  
Dr. M. K. Iyer, Member**

**Date of Order : 17.8.2016**

**IN THE MATTER OF**

Corrigendum to order dated 26.5.2016

**IN THE MATTER OF**

Approval of tariff of Omkareshwar Hydroelectric Project (520 MW) for the period from 1.4.2014 to 31.3.2019.

**AND IN THE MATTER OF**

NHDC Limited  
(A JV of NHPC & GOMP)  
NHDC Parisar,  
Shyamla Hills  
Bhopal - 462013 (M.P)

**....Petitioner**

Vs

1. Madhya Pradesh Power Management Company Ltd,  
Shakti Bhawan, Vidyut Nagar  
Jablapur (M.P)

2. Narmada Valley Development Department,  
Govt. of Madhya Pradesh,  
Mantralaya, Vallabh Bhawan,  
Bhopal (M.P)

**....Respondents**

**Corrigendum**

The Commission by order dated 26.5.2016 in the above petition in respect of Omkareshwar Hydroelectric Project (520 MW) (generating station) had approved the tariff for the period 2014-19.

2. It has come to notice that an error had crept in the formula under Design Energy in para 50 of the order dated 26.5.2016. This inadvertent error is sought to be rectified.



Accordingly, in terms of Regulation 103A of the CERC (Conduct of Business) Regulations, 1999 as amended on 12.11.2013, the formula under Design Energy in para 50 of the order dated 26.5.2016 is substituted as under:

*“The Commission in order dated 9.5.2013 has worked out the following formula corresponding to Restricted Reservoir Level at EL 189.0 M and Design Energy for the year 2011-12 and 2012-13: ”*

$$FP_{(stage-II)} = 133.17 - \frac{(133.17 - 79.41)}{(13 - 6.00)} \times (Q - 6.00)$$

3. All other terms of the order remain unchanged.

**-Sd/-**  
**(Dr. M.K.Iyer)**  
**Member**

**-Sd/-**  
**(A.S Bakshi)**  
**Member**

**-Sd/-**  
**(A.K.Singhal)**  
**Member**

**-Sd/-**  
**(Gireesh B Pradhan)**  
**Chairperson**

